## NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH NEW DELHI**

C. P. NO. 103(ND)09 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.07.2016 AT 10.30 A.M.

NAME OF THE COMPANY: M/s Lalit Agarwal & Ors. V/s.M/s. B. S. L. Buildcon Pvt. Ltd. &

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

AMITGOEL ADV. Respondents Samen Um Adr. Resision Lairt Agament Person

ORDER

The case has been transferred from the Principal Bench since the paid up capital is less than Rs.50,00,000/-.

There are three applications pending for disposal. List the same for 2. arguments along with the arguments in the main petition on 28.09.2016 at 10.30 a.m.

(R. Varadharajan) Member Judicial